

(34)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 8-11-19

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/953/2019

PETITION NUMBER : CP/510/IB/2017



NAME OF THE PETITIONER(S) : THE ASSISTANT PROVIDENT FUND
COMMISSIONER & RECOVERY OFFICER

NAME OF THE RESPONDENT(S) : R RAGHAVENDRAN (LIQUIDATOR)
(VEESONS ENERGY SYSTEMS PVT LTD)

UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	D. Vinod for B. Dhanaraj	Counsel for Liquidator.	
2)	R. THIRUNAVUKARASU	Counsel for Applicant.	

ORDER

At request of the Ld. Counsel for the Applicant, the matter stands
adjourned to **03.12.2019**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)